



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,26th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./145/2014	MUSTT. KUDRATANI KHATUN @ RAMISA KHATOON Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.A AHMED MR.A ALAM MR.M ALAMGEER	PP, ASSAM
2	Crl.A./210/2014	SANJAY DEB Versus UTTAM CHAKRABARTY @ BOKKA and 4 ORS.	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.R A CHOUDHURY MR.A ALAM	MR.G SAROWAR MRM RAHMAN MR.S AHMED MR.M HUSSAIN MR.N UDDIN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021
4)	MR. L C DEY	19-08-2021	To	31-08-2021
5)	MR G BORDOLOI	24-08-2021	To	07-09-2021
6)	MR. S MITRA	28-08-2021	To	03-09-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.L.P./108/2019 in Crl.A./12405/2019	JOYTON BEGUM Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
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WITH

Crl.A./12405/2019
(Filing Number)

JOYTON BEGUM
Versus
THE STATE OF ASSAM AND ANR

2	Crl.A./260/2019	GUPTA HARDWARE PRIVATE LIMITED Versus SRI KULEN HALOI	MS. N MODI MR. C S RAY MS. D SHARMA	
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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.L.P./18/2015	UNION OF INDIA and 2 ORS, Versus UTPAL SAIKIA and ANR,	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	PP, ASSAM
2	Crl.L.P./98/2019 in Crl.A./10245/2019	MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
	WITH Crl.A./10245/2019 (Filing Number)	SRI MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR		

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